

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 10

CA 104/2023 IN CP/563(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **P Cube Consulting Pvt Ltd**
VS
ROC Mumbai

Appearance (via video-conference):

For the Applicant : Adv Surekha Yadav i/b Adv Mehul Thakker
For the Respondent : None present

Section 252(1) of the Companies Act, 2013

ORDER

CA 104/2023

This is an application filed by the Applicant P Cube Consulting Pvt Ltd seeking withdrawal of the Company petition no. 563/2018. Ld. Counsel appearing for the Applicant submits across the Bar that there is no business opportunity of revival of the Company therefore, the petitioner has been taken decision not to go along with Company petition. Accordingly, the CA 104/2023 came to be filed for seeking withdrawal of the Company Petition. Taking note of the submission of Ld. Counsel appearing for the Applicant this bench is satisfied accordingly, CA 104/2023 is allowed. Resultantly, the Company petition 563/2018 stands withdrawn. File be consigned to record.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

Jagdish